

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/120(CHE)/2024**

**NAME OF THE PETITIONER : SILRES Energy Solutions Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Svaryu Energy Ltd**

**UNDER SECTION : Sec 9 Rule 6 of IBC 2016**

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**ORDER**

None for the Applicant. None for the Respondent.

Post the petition for hearing on **29.07.2024**.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk